

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:571

ANSWERED ON:28.02.2008

EMPLOYMENT OF DISABLED PERSONS IN PRIVATE SECTOR

Saradgi Shri Iqbal Ahmed

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Union Government has approved incentive scheme for creating 1,00,000 employment opportunities a year for the disabled persons in the private sector;
- (b) if so, whether the scheme will involve an outlay of Rs.1,800 crore;
- (c) whether it envisages payment by the Government towards employer's contribution to the employees provident fund and the employees State insurance;
- (d) if so, the time by which the scheme is likely to be implemented; and
- (e) the extent to which it will help the private sector to employ the disabled persons?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (e) Yes Sir. The Scheme envisages payment of employer's contribution to Employees Provident fund (EPF) and Employees State Insurance (ESI) for the first three years for providing employment to persons with disabilities. The benefit of the scheme is for the persons with monthly wages upto Rs. 25,000/- per month. The scheme covers all persons with disabilities defined under the Persons with Disabilities Act, 1995 and National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999.